

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 123

CA No. 204/18

CP No. 121/Chd/Pb/2018

IN THE MATTER OF:-

Lajjya Steels Ltd.

...Petitioner

Versus

Allied Recycling Ltd. & Ors.

...Respondent

Under Section: 241, 213, 447-56 & 59 r/w and Rule 11

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 17.05.2024.

Sd/-
Court Officer

Tanvi
19.04.2024